

**(2024) 11 MAN CK 0049**

**Manipur High Court (Imphal)**

**Case No:** Miscellaneous Case (Writ Petition (C)) No. 633 Of 2024, Writ Petition (C) No. 68 Of 2024

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State Of Manipur & Anr	APPELLANT
Vs	
Manipur Olympic Association & 2 Ors.	RESPONDENT

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**Date of Decision:** Nov. 18, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** P. Tomcha

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**Judgement**

Ahanthem Bimol Singh, J

Mr. P. Tomcha, President of the All Manipur Bar Association and Member of the High Court Bar Association, Manipur, submitted that due to the indefinite curfew imposed by the State Government and on account of the total band of internet service, the members of the Bar are not able to represent before this Court for conducting their cases.

The learned counsel, accordingly, prays on behalf of the Members of the Bar to adjourn the cases on another date.

As prayed for, list these cases again on 25.11.2024.

Earlier interim order shall continue till the next date.